

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1461
ANSWERED ON:30.11.2006
CENSUS OF OBCs
Ahir Shri Hansraj Gangaram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government proposes to carry out a census of OBCs in the country as reported in The Times of India, dated October 20,2006;
- (b) if so,the details thereof;
- (c) whether the Union Government has asked the various States to provide OBCs data;
- (d) if so, the details thereof; and
- (e) the criteria adopted by the Government for release of funds for various schemes for the welfare of backward classes without any idea of their exact numbers?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) to (d) The State Governments/Union Territories Administrations have been requested to determine the number of OBCs and those amongst them living below the poverty line.
- (e) Under the Centrally sponsored schemes, funds are released to the State Governments/UT Administrations as per their requirements subject to budgetary constraints.